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In Chamber

Case: - PUBLIC INTEREST LITIGATION (PIL) No. - 574 of 2020

Petitioner :- In-Re Inhuman Condition At Quarantine Centres And For Providing Better Treatment To Corona Positive

Respondent :- State of U.P.

Counsel for Petitioner :- Gaurav Kumar Gaur

Counsel for Respondent :- C.S.C.

Hon'ble Govind Mathur, Chief Justice Hon'ble Siddhartha Varma, J.

A communication from the wife of the deceased Engineer Sri V.K. Singh had made us take cognizance of the instant Public Interest Litigation.

Today, information is that Sri Singh, despite medication, passed away. The video which had been floated by the wife of the deceased also showed certain slackness on the part of the administration so far as the maintenance of the quarantine centers were concerned.

The instructions as have been received by the E-mail show that there were sufficient steps taken by the State to improve the quarantine centers. The treatment which was administered to Sri V.K. Singh also appears to be appropriate.

However, as we are not aware about the preparedness of the State with regard to medication it intends to administer to people who might be further getting affected by the Novel Covid-19 virus, we are continuing with the instant Public Interest Litigation.

We have been able to get a list of Hospitals in the city of Allahabad which is as follows:-

- 1. S.R.N. Hospital,
- 2. Prathamik Chikitsalaya Kendra,
- 3. Duffrin Hospital,
- 4. Colvin Hospital/ M.L.N. Hospital,
- 5. Kamla Nehra Hospital,
- 6. S.N. Children Hospital,
- 7. Sardar Patel Memorial
- 8. T.B. Sapru Hospital,
- 9. T.B. Hospital,

10.Rajkeeya Medical Care Unit, Phaphamau,

11. Government Hospital, Prayagraj.

We have been informed that the above hospitals are run by the State. Since we are, in this public interest litigation, concerned as to how the hospitals in the city are equipped to manage the situation as has arisen owing to the Covid -19 virus, we would like to know from the State as to whether the following facilities are available with the above hospitals, namely:- 1. Intensive Coronary Care Units. 2. Intensive Care Units. 3. Dialysis Units. 4. Ventilators. 5. Mobile X-ray Machines.

The State to also inform the number of qualified Doctors and Nurses (apart from interns) working in these hospitals. With regard to each hospital details shall also be furnished as to how the premises are sanitized and cleaned.

List this petition on 14.5.2020.

Order Date :- 11.5.2020

PK

(Siddhartha Varma,J.) (Govind Mathur,C.J.)